

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**Item No.20  
IA No.1353/2022  
And  
CP(IB) No.207/Chd/Pb/2020  
Under Section 9 IBC, 2016, Rule 153 NCLT (COD)**

**In the matter of:-**

Goel Iron Store. ...Petitioner/Operational Creditor  
Vs.  
Adarsh Super Construction Pvt. Ltd. ...Respondent/Corporate Debtor

As the Hon'ble Member (Judicial) is holding Court with the Hon'ble Member (Technical) of Allahabad Bench after lunch today, hence adjourned to 25.04.2023.

Sd/-

Court Officer

March 14,2023  
DS